

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 31<sup>st</sup> July, 2023*

No.HC.VII-05/2023/ 7107 /A. Shri Bidyut Saikia, Peon, Office of the District & Sessions Judge, Golaghat, is transferred as Peon, in the Office of the Chief Judicial Magistrate, Jorhat, vice Md. Muzzammil Hoque transferred.

No.HC.VII-05/2023/ 7108 /A. Md. Muzzammil Hoque, Peon, Office of the Chief Judicial Magistrate, Jorhat, is transferred as Peon, in the Office of the District and Sessions Judge, Golaghat, vice Shri Bidyut Saikia transferred.

***N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.***

By Order,  
Sd/-Romen Baruah  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-05/2023/ 7109 - 7121 /A.

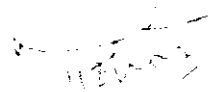
Dated 31.07.2023

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District & Sessions Judge, Golaghat, for information.
5. The Chief Judicial Magistrate, Jorhat, for information.
6. The District & Sessions Judge, Golaghat. He is requested to release Shri Bidyut Saikia, Peon, in order to enable him to join at his new place of posting immediately.
7. The Chief Judicial Magistrate, Jorhat. He is requested to release Md. Muzzammil Hoque, Peon, in order to enable him to join at his new place of posting immediately.
8. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
11. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admin.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.

12. Shri Bidyut Saikia, Peon, Office of the District & Sessions Judge, Golaghat.
13. Md. Muzzammil Hoque, Peon, Office of the Chief Judicial Magistrate, Jorhat.

**(The names of the above Staffs are not necessarily in order of Seniority)**

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**